REGISTERS OP PUPILES DESIROUS OF INSTRUCTION THROUGH THEIR MOTHER TONGUE IN DELHI

- 321. SHRI ABDUL GHANI: Will the Minister of EDUCATION be pleased to state:
- (a) whether recommendations made by the Commissioner for Linguistic Minorities in his fourth report—1962 regarding opening of registers by heads of schools in respect of pupils desirous of having instruction through their mother-tongue have been implemented in the Union Territory of Delhi; and
- (b) if not, the reason for not implementing the same?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) and (b) The matter is under consideration.

TEACHING OF PUNJABI AS AN OPTIONAL SUBJECT IN DELHI

- 322. SHRI ABDUL GHANI: Will the Minister of EDUCATION foe pleased to state:
- (a) whether arrangements have been made for the teaching of Punjabi language as an optional subject at the Secondary stage of education in Delhi; and
- (b) whether the instructions issued in this behalf to the heads of institutions in Delhi will be placed on the Table of the House?

THE MINISTER OF EDUCATION (DR. K. L. Shrimali): (a) Under the existing scheme of studies of the Central Board of Secondary Education, Punjabi is one of the modern Indian languages which are to be offered by students taking General Arts and Social Sciences or Commerce Courses.

- (b) This is provided for in the curriculum for the Higher Secondary Classes which is prescribed by the Board and is a published document.
- 323. [Transferred to the 1st May, 1963.]

COMPLAINTS ABOUT BAD CONDITIONS OF DETENUS DETAINED UNDER D.I.R.

J" DR. A. SUBBA RAO: \SHRI P. K. KUMARAN:

to Questions

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether Government have re ceived complaints about bad conditions in jails where a large number of detenus are undergoing imprison ment under the Defence of India Rules:
- (to) if so, whether Government have sent any instructions to the State Governments to look into the grievances of the detenus and redress them; and
- (c) if so, whether the State Governments have reported on the steps they have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) Some complaints have been received.

(b) and (c) No specific reports have been called for but Government have suggested to the State Governments that legitimate grievances should be redressed.

PROMOTION TO THE POSTS OF U.D.Cs. IN THE DELHI ADMINISTRATION

- 325. SHRI LALJI PENDSE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the recommendations of the Pay Commission regarding promotions to the posts of U.D.Cs. are being implemented by the Delhi Administration;
- (b) if so, how many L.D.Cs. were promoted to the posts of U.D.Cs. in 1962 and in which offices; and
- (c) how many U.D.Cs. were directly recruited in 1962 and in which offices?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): (a) The question whether the recommendation of the Central Pay Commission regarding promotion to the posts of U.D.Cs. should or should not be given effect to in regard to the